PENDENCY REPORT AS ON 29-05-2023				
SI No.	Case Type	Total		
1	ABLAPL- Anticipatory Bail	2814		
2	ADMLS-Admirality Suits.	11		
3	AHO-Appeal Against High Court Order.	11		
4	ARBA-Appeals under Arbitration & Conciliation Act	212		
5	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	2		
6	ARBP-Petitions under Arbitration & Conciliation Act	50		
7	AS-Admirality Suit.	1		
8	BLAPL-Bail Application.	3848		
9	CEREF-Reference under Central Excise Act.	1		
10	CMAPL-Miscellaneous Applications.	3072		
11	CMPAT-Company Act.	81		
12	CMP-Civil Miscellaneous Petition	2415		
13	COA-Appeals against judgement in Comp.Pet.	25		
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2		
15	CONTAC-Appeals against orders in Civil Contempt	15		
16	CONTAR-Appeals against orders in Crl.Cont.matter	1		
17	CONTC-Cotempt of Court Cases (Civil contempt)	8606		
18	CONTC(CPB)-Contempt Petition in Berhampur Bench	1		
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	212		
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	149		
21	CONTC(CPS)-Contempt Petition in Sambalpur Bench	2		
22	CONTR-Proceeding relating to Criminal Contempt	187		
23	COPET-Orginal Petition (Companies Act.)	124		
24	CRA-Criminal Appeals	1074		
25	CRLA-Appeal against Judgement/Sentence.	11142		
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1503		
27	CRLMA-Other Miscellaneous Application.	903		
28	CRLMC-Appl.under Sec.482 Cr.P.C.	3587		
29	CRLMP-Criminal Miscellaneous Petition	844		
30	CRLREV-Criminal Revision.	9514		
31	CRLTR-Original Trial.	1		
32	CRMC-Criminal Miscellaneous Case	25		
33	CRP-Revision Petition.	174		
34	CRREV-Criminal Revision	235		
35	CS(OS)-Civil suits.	1		
36	CUSREF-Reference under Customs Act.	1		
37	CVA-Civil Appeals	3		
38	CVREV-Civil Revision.	16		
39	CVRVW-Civil Review.	20		
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4		
41	EC-Execution Case.	1		
42	ELA-Appeals from Judgement in Election Pet.	14		
42	ELPET-Election Petitions.	23		
44	EXFA-Execution First Appeal.	23		
44		4		
45 46	EXOS-Execution Application.  EXP-Execution Petition.	27		
47	FA-First Appeal	407		

48			
50         GA-Government Appeals         412           51         GCRIA-Government Appeals         412           52         GUAP-Fet. under Guardianship and Wards Act.         12           53         IP(M)-Main Petition (Insolvency Act)         1           54         ITA-Appeals Income-tax         248           55         JCRIA-I (Criminal Appeals)         13           56         JCRIA-Jail Criminal Appeal         1114           57         JCRIRV-Jail Criminal Appeal         1114           57         JCRIRV-Jail Criminal Misc. Case.         1           58         JCRMG-Jail Criminal Misc. Case.         1           60         LAR-Appeals (Land Acquisition Act)         861           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Claims.         1           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc. Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           <	48	FAO-First Appeal from Orders.	3139
51         GCRLA-Government Appeals         412           52         GUAP-Pet. under Guardianship and Wards Act.         12           53         IP(M)-Main Pettition (Insolvency Act)         1           54         ITA-Appeals Income-tax         248           55         JCRLA-Jail Criminal Appeals         13           56         JCRLA-Jail Criminal Appeals         1114           57         JCRLRV-Jail Criminal Misc. Case.         1           58         JCRMC-Jail Criminal Misc. Case.         1           60         LAREF-References (Land Acquisition Act)         861           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         25           63         MAC-Motor Accident Appeals.         5371           63         MAC-Motor Accident Appeals.         5371           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MIC-Misc. Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Criminal Appeals         97     <	49	FA(OS)-FA from Judgement in original suits.	1
52         GUAP-Pet. under Guardianship and Wards Act.         12           53         IP(M)-Main Petition (Insolvency Act)         1           54         ITA-Appeals Incomer-tax         248           55         JCRA-Jail Criminal Appeals         13           56         JCRIA-Jail Criminal Appeal         1114           57         JCRIEV-Jail Criminal Revision.         9           58         JCRMC-Jail Criminal Misc. Case.         1           60         LAR-Appeals (Land Acquisition Act)         861           61         LAR-Freferences (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc. Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OS-Original Suit.         1	50	GA-Government Appeals	112
52         GUAP-Pet. under Guardianship and Wards Act.         12           53         IP(M)-Main Petition (Insolvency Act)         1           54         ITA-Appeals Incomer tax         248           55         JCRA-Jail Criminal Appeal         1114           56         JCRLA-Jail Criminal Appeal         1114           57         JCRLRY-Jail Criminal Revision.         9           58         JCRMC-Jail Criminal Revision.         9           58         JCRMC-Jail Criminal Revision.         9           59         LAA-Appeals (Land Acquisition Act)         861           60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Claims.         1           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals.         5371           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         55           67         MJC-Misc.Judicial Case.         59           68         MSA-SA from Judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97	51	GCRLA-Government Appeals	412
54         ITA-Appeals Income-tax         248           55         JCRA-Jail Criminal Appeal         13           56         JCRLA-Jail Criminal Appeal         1114           57         JCRLRV-Jail Criminal Revision.         9           58         JCRMC-Jail Criminal Misc. Case.         1           60         LAREF-References (Land Acquisition Act)         861           60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MIC-Misc. Judicial Case.         5           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           7	52		12
55         JCRA-Jail Criminal Appeal         111           56         JCRLA-Jail Criminal Appeal         1114           57         JCRLAV-Jail Criminal Revision.         9           58         JCRMC-Jail Criminal Misc.Case.         1           69         LAA-Appeals (Land Acquisition Act)         861           60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MIC-Misc. Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OIC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Case.         1           75	53	IP(M)-Main Petition (Insolvency Act)	1
56         JCRLA-Jail Criminal Appeal         1114           57         JCRLRV-Jail Criminal Revision.         9           58         JCRMC-Jail Criminal Revision.         9           59         LAA-Appeals (Land Acquisition Act)         861           60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         Ma-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc. Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76 <td>54</td> <td>ITA-Appeals Income-tax</td> <td>248</td>	54	ITA-Appeals Income-tax	248
57         JCRLRV-Jail Criminal Revision.         9           58         JCRMC-Jail Criminal Misc.Case.         1           59         LAA-Appeals (Land Acquisition Act)         861           60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Motor Accident Claims.         1           64         MA-Motor Accident Claims.         1           65         MATA-Matrimonial Cases (Appeals)         51           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc.Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Cril. Miscellaneous Case         97           70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Appeal Control of Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1	55	JCRA-Jail Criminal Appeals	13
58         JCRMC-Jail Criminal Misc.Case.         1           59         LAA-Appeals (Land Acquisition Act)         861           60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc.Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-Fa from Judgement and Decree in Suit         613	56	JCRLA-Jail Criminal Appeal	1114
59         LAA-Appeals (Land Acquisition Act)         861           60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         11122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc.Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906	57	JCRLRV-Jail Criminal Revision.	9
60         LAREF-References (Land Acquisition Act)         1           61         LPA-Letters Patent Appeals.         25           62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc.Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Appeal Under OVAT Act         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906           78         RSA-Second Appeal from Judgement and Decree.	58	JCRMC-Jail Criminal Misc.Case.	1
61       LPA-Letters Patent Appeals.       25         62       MACA-Motor Accident Appeals.       5371         63       MAC-Motor Accident Claims.       1         64       MA-Miscellaneous Appeals       51         65       MATA-Matrimonial Cases (Appeals)       1122         66       MFA-FA against Spl. Jurisdiction Cases.       5         67       MJC-Misc. Judicial Case.       59         68       MSA-SA from judgements in Misc. Cases.       95         69       OCRMC-Original Crl. Miscellaneous Case       97         70       OJC-Original Jurisdiction case (Writ)       697         71       OREF-References.       1         72       OS-Original Suit.       1         73       OTAPL-Other Tax Applications.       58         74       OTC-Other Tax Applications.       58         75       OVTA-Tax Appeal Under OVAT Act       1         76       RFA-FA from Judgement and Decree in Suit       613         77       RPFAM-Revision US 19 of Family Court Act.       906         78       RSA-Second Appeal from Judgement and Decree.       6927         79       RVWPET-Review Petition in Cuttack Bench       77         81       RVWPET(RPC)-Review Petition in Bhubaneswar Bench	59	LAA-Appeals (Land Acquisition Act)	861
62         MACA-Motor Accident Appeals.         5371           63         MAC-Motor Accident Claims.         1           64         MA-Miscellaneous Appeals         51           65         MATA-Matrimonial Cases (Appeals)         1122           66         MFA-FA against Spl. Jurisdiction Cases.         5           67         MJC-Misc. Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OIC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906           78         RSA-Second Appeal from Judgement and Decree.         6927           79         RVWPET(RPC)-Review Petition in Cuttack Bench         77           81         RVWPET(RPC)-Review Petition in Bhubaneswar Bench	60	LAREF-References (Land Acquisition Act)	1
63       MAC-Motor Accident Claims.       1         64       MA-Miscellaneous Appeals       51         65       MATA-Matrimonial Cases (Appeals)       1122         66       MFA-FA against Spl. Jurisdiction Cases.       5         67       MJC-Misc.Judicial Case.       59         68       MSA-SA from judgements in Misc. Cases.       95         69       OCRMC-Original Crl. Miscellaneous Case       97         70       OJC-Original Jurisdiction case (Writ)       697         71       OREF-References.       1         72       OS-Original Suit.       1         73       OTAPL-Other Tax Applications.       58         74       OTC-Other Tax Case.       1         75       OVTA-Tax Appeal Under OVAT Act       1         76       RFA-FA from Judgement and Decree in Suit       613         77       RPFAM-Revision US 19 of Family Court Act.       906         78       RSA-Second Appeal from Judgement and Decree.       6927         79       RVWPET-Review Petition in Cuttack Bench       77         81       RVWPET(RPC)-Review Petition in Bhubaneswar Bench       56         82       SAO-Second Appeal from Appellate Order.       218         83       SA-Second Appeal	61	LPA-Letters Patent Appeals.	25
63       MAC-Motor Accident Claims.       1         64       MA-Miscellaneous Appeals       51         65       MATA-Matrimonial Cases (Appeals)       1122         66       MFA-FA against Spl. Jurisdiction Cases.       5         67       MIC-Misc. Judicial Case.       59         68       MSA-SA from judgements in Misc. Cases.       95         69       OCRMC-Original Crl. Miscellaneous Case       97         70       OJC-Original Jurisdiction case (Writ)       697         71       OREF-References.       1         72       OS-Original Suit.       1         73       OTAPL-Other Tax Applications.       58         74       OTC-Other Tax Case.       1         75       OVTA-Tax Appeal Under OVAT Act       1         76       RFA-FA from Judgement and Decree in Suit       613         77       RPFAM-Revision US 19 of Family Court Act.       906         78       RSA-Second Appeal from Judgement and Decree.       6927         79       RVWPET-Review Petition in Cuttack Bench       77         81       RVWPET(RPC)-Review Petition in Bhubaneswar Bench       56         82       SAO-Second Appeal from Appellate Order.       218         83       SA-Second Appeal	62		5371
65       MATA-Matrimonial Cases (Appeals)       1122         66       MFA-FA against Spl. Jurisdiction Cases.       5         67       MJC-Misc. Judicial Case.       59         68       MSA-SA from judgements in Misc. Cases.       95         69       OCRMC-Original Crl. Miscellaneous Case       97         70       OJC-Original Jurisdiction case (Writ)       697         71       OREF-References.       1         72       OS-Original Suit.       1         73       OTAPL-Other Tax Applications.       58         74       OTC-Other Tax Case.       1         75       OVTA-Tax Appeal Under OVAT Act       1         76       RFA-FA from Judgement and Decree in Suit       613         77       RPFAM-Revision US 19 of Family Court Act.       906         78       RSA-Second Appeal from Judgement and Decree.       6927         79       RVWPET-Review Petition.       2173         80       RVWPET(RPC)-Review Petition in Cuttack Bench       77         81       RVWPET(RP)-Review Petition in Bhubaneswar Bench       56         82       SAO-Second Appeal from Appellate Order.       218         83       SA-Second Appeal       2419	63	MAC-Motor Accident Claims.	1
65       MATA-Matrimonial Cases (Appeals)       1122         66       MFA-FA against Spl. Jurisdiction Cases.       5         67       MJC-Misc. Judicial Case.       59         68       MSA-SA from judgements in Misc. Cases.       95         69       OCRMC-Original Crl. Miscellaneous Case       97         70       OJC-Original Jurisdiction case (Writ)       697         71       OREF-References.       1         72       OS-Original Suit.       1         73       OTAPL-Other Tax Applications.       58         74       OTC-Other Tax Case.       1         75       OVTA-Tax Appeal Under OVAT Act       1         76       RFA-FA from Judgement and Decree in Suit       613         77       RPFAM-Revision US 19 of Family Court Act.       906         78       RSA-Second Appeal from Judgement and Decree.       6927         79       RVWPET-Review Petition.       2173         80       RVWPET(RPC)-Review Petition in Cuttack Bench       77         81       RVWPET(RP)-Review Petition in Bhubaneswar Bench       56         82       SAO-Second Appeal from Appellate Order.       218         83       SA-Second Appeal       2419	64	MA-Miscellaneous Appeals	51
66         MFA-FA against Spl. Jurisdiction Cases.         5           67         M3C-Misc. Judicial Case.         59           68         MSA-SA from judgements in Misc. Cases.         95           69         OCRMC-Original Crl. Miscellaneous Case         97           70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906           78         RSA-Second Appeal from Judgement and Decree.         6927           79         RVWPET-Review Petition.         2173           80         RVWPET(RPC)-Review Petition in Cuttack Bench         77           81         RVWPET(RP)-Review Petition in Bhubaneswar Bench         56           82         SAO-Second Appeal from Appellate Order.         218           83         SA-Second Appeal         2419	65		1122
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70         OJC-Original Jurisdiction case (Writ)         697           71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906           78         RSA-Second Appeal from Judgement and Decree.         6927           79         RVWPET-Review Petition.         2173           80         RVWPET(RPC)-Review Petition in Cuttack Bench         77           81         RVWPET(RP)-Review Petition in Bhubaneswar Bench         56           82         SAO-Second Appeal from Appellate Order.         218           83         SA-Second Appeal         2419			
71         OREF-References.         1           72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906           78         RSA-Second Appeal from Judgement and Decree.         6927           79         RVWPET-Review Petition.         2173           80         RVWPET(RPC)-Review Petition in Cuttack Bench         77           81         RVWPET(RP)-Review Petition in Bhubaneswar Bench         56           82         SAO-Second Appeal from Appellate Order.         218           83         SA-Second Appeal         2419		-	
72         OS-Original Suit.         1           73         OTAPL-Other Tax Applications.         58           74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906           78         RSA-Second Appeal from Judgement and Decree.         6927           79         RVWPET-Review Petition.         2173           80         RVWPET(RPC)-Review Petition in Cuttack Bench         77           81         RVWPET(RP)-Review Petition in Bhubaneswar Bench         56           82         SAO-Second Appeal from Appellate Order.         218           83         SA-Second Appeal         2419	71	, ,	
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74         OTC-Other Tax Case.         1           75         OVTA-Tax Appeal Under OVAT Act         1           76         RFA-FA from Judgement and Decree in Suit         613           77         RPFAM-Revision US 19 of Family Court Act.         906           78         RSA-Second Appeal from Judgement and Decree.         6927           79         RVWPET-Review Petition.         2173           80         RVWPET(RPC)-Review Petition in Cuttack Bench         77           81         RVWPET(RP)-Review Petition in Bhubaneswar Bench         56           82         SAO-Second Appeal from Appellate Order.         218           83         SA-Second Appeal         2419	73	-	58
76 RFA-FA from Judgement and Decree in Suit 77 RPFAM-Revision US 19 of Family Court Act. 906  78 RSA-Second Appeal from Judgement and Decree. 6927  79 RVWPET-Review Petition. 2173  80 RVWPET(RPC)-Review Petition in Cuttack Bench 77  81 RVWPET(RP)-Review Petition in Bhubaneswar Bench 56  82 SAO-Second Appeal from Appellate Order. 218		* *	
76 RFA-FA from Judgement and Decree in Suit 77 RPFAM-Revision US 19 of Family Court Act. 906  78 RSA-Second Appeal from Judgement and Decree. 6927  79 RVWPET-Review Petition. 2173  80 RVWPET(RPC)-Review Petition in Cuttack Bench 77  81 RVWPET(RP)-Review Petition in Bhubaneswar Bench 56  82 SAO-Second Appeal from Appellate Order. 218	75	OVTA-Tax Appeal Under OVAT Act	1
77 RPFAM-Revision US 19 of Family Court Act. 906  78 RSA-Second Appeal from Judgement and Decree. 6927  79 RVWPET-Review Petition. 2173  80 RVWPET(RPC)-Review Petition in Cuttack Bench 77  81 RVWPET(RP)-Review Petition in Bhubaneswar Bench 56  82 SAO-Second Appeal from Appellate Order. 218			613
79 RVWPET-Review Petition. 2173  80 RVWPET(RPC)-Review Petition in Cuttack Bench 77  81 RVWPET(RP)-Review Petition in Bhubaneswar Bench 56  82 SAO-Second Appeal from Appellate Order. 218  83 SA-Second Appeal 2419			906
80 RVWPET(RPC)-Review Petition in Cuttack Bench 77  81 RVWPET(RP)-Review Petition in Bhubaneswar Bench 56  82 SAO-Second Appeal from Appellate Order. 218  83 SA-Second Appeal 2419	78	RSA-Second Appeal from Judgement and Decree.	6927
81 RVWPET(RP)-Review Petition in Bhubaneswar Bench 56  82 SAO-Second Appeal from Appellate Order. 218  83 SA-Second Appeal 2419	79	RVWPET-Review Petition.	2173
82 SAO-Second Appeal from Appellate Order. 218 83 SA-Second Appeal 2419	80	RVWPET(RPC)-Review Petition in Cuttack Bench	77
83 SA-Second Appeal 2419	81	RVWPET(RP)-Review Petition in Bhubaneswar Bench	56
	82	SAO-Second Appeal from Appellate Order.	218
84 SCLP-Pet.for leave to appeal to Supreme Court 1	83	SA-Second Appeal	2419
	84	SCLP-Pet.for leave to appeal to Supreme Court	1

85	SJC-Special Jurisdiction Case (Tax Matters)	108
86	SM-Suo Motu.	43
87	SPA-Sp.Appeal before DB	1
88	STAPL-Appl.for direction to make a reference.	2
89	STREV-Sales Tax Revision.	462
90	TA-Tax Appeal	11
91	TREV-Tax Revesion	8
92	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	274
93	TRP(C)-Transfer Petition under Sec.24 CPC	897
94	WA-Appeals before DB against SB Judgement	2667
95	WPC(OAB)-Original Application in Berhampur Bench	22
96	WPC(OAC)-Original Application in Cuttack Bench	2797
97	WPC(OA)-Original Application in Bhubaneswar Bench	1304
98	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	71
99	WPC(OAPPC)-Original Application Permission Petition in Cuttack	29
100	WPC(OAS)-Original Application in Sambalpur Bench	61
101	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	243
102	WPC(TAC)-Transfer Application in Cuttack Bench	33
103	WPC(TA)-Transfer Application in Bhubaneswar Bench	3
104	WPC(T)-Temporary Number in Bhubaneswar	7
105	WP(C)-Writ Petition under Art.226 and 227.	58245

Grand Total	145554